

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.1/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY : Modern Insulators Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Chetan Sharma	Sr. Advocate	Applicant	
2.	Anju Jain	Advocate.	"	
3.	Hitesh Sacha	"	"	<u>Hitesh</u>
4.	Anshul Chhabra	Company Secretary in charge	Applicant	<u>Anshul</u>
5.	VIJAY CHANDRASEKHAR ADVOCATE		RESPONDENT	<u>Vijay</u>
	with		"	<u>Anshul</u>
6.	MR. ANIL YADAV, AROC			

ORDER

Order reserved.

S.M.K.  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

R. Varadharajan  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

26.4.2017

Vineet